

SLP(C)... 6844 OF 2002

ITEM No.6

Court No. 2

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 6844/2002

Petition(s) for Special Leave to Appeal(Civil)...../2002

(From the judgement and order dated 28/09/2000 in LPA 1180/2000
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

UNION OF INDIA

Petitioner (s)

VERSUS

JAINTI DEVI & ANR.

Respondent (s)

(With I.A. 1 Appln(s). for c/delay in filing SLP)
(With Office Report)
With

SLP(C)...CC 6937-6938/2002,SLP(C)...CC 6974/2002,SLP(C)...CC 6975-6976/2002,
SLP(C)...CC 6978-6979/2002

Date : 13/09/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Ms. Rekha Pandey,Adv.
Ms. Sushma Suri,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Issue Notice on the question of limitation as well as
on the SLPs. Tag with SLP(C) No.13048/2001.

Interim stay of 50 per cent in respect of the amount
enhanced by the High Court.

.SP1

(Y.P.Dhamija)
Court Master

(Jasbir Singh)
Court Master